

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Original Suit (s). No(s). 4/2021

THE STATE OF WEST BENGAL

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 105458/2021 - EX-PARTE AD-INTERIM RELIEF)

Date : 16-11-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Sidharth Luthra, Sr Adv
Mr. Bishwajit Bhattacharyya, Sr. Adv
Mr. Sukhendu Sekhar Ray, Adv
Mr. Suhaan Mukerji, Adv.
Mr. Sanjay Basu, Adv
Mr. Vishal Prasad, Adv.
Ms. Chitralkha Das, Adv.
Mr. Asif Ahmend. Adv.
Mr. Adityaa Raju, Adv.
Mr. Sayandeep Pahari, Adv
M/s. PLR Chambers And Co., AOR

For Respondent(s)

Mr. K.K. Venugopal, Ld. AG
Mr. Tushar Mehta, Ld. SG
Mr. Vikramjeet Banerjee, Ld. ASG
Mr. K.M. Natraj, Ld. ASG
Mr. Kanu Agarwal, Adv.
Mr. Udai Khanna, Adv
Mr. Mehul Gupta, Adv.
Mr. Rahul Gupta, Adv.
Mr. Arvind Kumar Sharma, AOR

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Mr. R.C. Mishra, Sr. Adv.
Mr. Ananya Mishra, Adv
Mr. Ilin Saraswat, Adv
Mahendra Kumar, Adv

UPON hearing the counsel the Court made the following

O R D E R

List after two weeks.

Vakalatnama, if any, be filed in the meanwhile.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master